

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 15.01.2019 (Tuesday)**

**Court of Chairperson**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 114 of 2019 in Comp. App. (AT) (Ins) No. 637 of 2018	Maharashtra Seamless Ltd. Vs. K.K. Lakshminarayana & Ors.	Divij Kumar	Aditya verma (R2), Raghav sabarwal (R3)
2.	Restoration Application No 02 of 2019 in Comp. App. (AT) No. 406 of 2018	Tech Vulcan Solutions India Pvt. Ltd. & Ors. Vs. Ajay Kumar Jain & Anr.	Sumit Kr. Saxena	
3.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	Gaurav Mitra

**For Admission (Fresh Cases)**

4.	Comp. App. (AT) (Ins) No. 42 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. TATA Capital Financial Services Ltd. & Anr.	Arjun Krishnan	
5.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping And Transport Services.	Sameer Abhyankar	
6.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	
7.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	
8.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	
9.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	
10.	Comp. App. (AT) (Ins) No. 51 of 2019	IDBI Bank Ltd. Vs. Odisha Slurry Pipeline Infrastructure Ltd.	Misha	
11.	Comp. App. (AT) (Ins) No. 52 of 2019	Arjun Puri Vs. Kunal Prasad & Ors.	Anuj Shah	

12.	Comp. App. (AT) (Ins) No. 53 & 54 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India	Prachi Johri	
13.	Comp. App. (AT) (Ins) No. 55 of 2019	Quickdel Logistics Pvt Ltd. Vs. Walsons Services Pvt Ltd.	Murari Kumar	
14.	Comp. App. (AT) No. 15 of 2019	Trafalgar Investment (Mauritius) Ltd. & Anr. Vs. Eden Reality Ventures Pvt. Ltd. & Ors	Naveen Goel	Jaideep Maheshwari-R1 Konark Bhatnagar- R2

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No. 738 of 2018	Dingo Ku Vs. Suntech Infra Solutions Pvt. Ltd. &Ors.	Tarun Gulati	Gaurav mitra (R1), Pardeep Dahiya- R2& R3
16.	Comp. App. (AT) (Ins) No. 494 of 2018	G. Sreevidhya Vs. Karismaa Foundations Pvt. Ltd.	Kamal Kishore	Aakansha Kaul
17.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	G.P Madaan
18.	Comp. App (AT) (Ins) No. 545-546 of 2018	Kavita Anil Taneja Vs. ISMT Limited	Nitin Lalwani	Atanu Mukherjee Kishore Soni, FCA
19.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sanyam Saxena- R1&2 Akshay Bajpai(R-3) Gulshan Jaish-R4 Vaibhav Niti-R4&5
20.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Jayant Mehta
21.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal & Power Pvt. Ltd.	Hitesh Sachar	Asmita Singh
22.	Comp. App. (AT) (Ins) No. 686 of 2018	Amanpreet Singh Bawa Vs Kandla International Container Terminal Pvt Ltd	Ashim Vachher	Varun Singh
23.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani- R3
24.	Comp. App. (AT) (Ins) No. 770 of 2018	Shearson Investment and Trading Company Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Anju Jain	Bharat Sangal-R1
25.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	

26.	Comp. App. (AT) (Ins) No. 782-783 of 2018	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd. Through IRP	Mohit Choudhary	
27.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	Sameer Rastogi-R2
28.	Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Punjab National Bank &Ors.  <b>With</b>	Gautam Singh	Rajesh Kumar (R-1) Joy Saha (R5- RP) Sandeep Bisht(R-7)
29.	Contempt Case (AT) No. 10 of 2018 in Comp. App. (AT) (Ins) No. 156 of 2018	Sunil Jain Vs. Amit Agarwal & Ors.  <b>With</b>	Gautam Singh	Puneet Jain
30.	Comp. App. (AT) (Ins) No. 180 of 2018	Prakash Chand Jain Vs. Punjab National Bank &Ors. <b>With</b>	Aditya Pratap	Aditya Dhar-R7 Mr. Garg – R10
31.	Comp. App. (AT) (Ins) No. 481 of 2018	MV Projects Vs. DivyaJyoti Sponge Iron Pvt Ltd and Ors.	Swapnil Gupta	Arun Gupta
32.	Comp. App. (AT) No. 381 of 2018	Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana	Sachin Sood	
33.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta
34.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1-R4), Nitesh Srivastava (R6)
35.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	

**For Hearing**

36.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
37.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	

**12.00 noon**

**For Hearing (Part Heard)**

<b>38.</b>	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. <b>with</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
<b>39.</b>	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

**Note: The 12:00 noon matters will continue after lunch or interval.**

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**By Order**  
**-sd/-**

**Registrar**